

Declaration of Assets and Liabilities

Year 2021

I, एमीन प्रसाद son/daughter/wife of श. कपिलदेव सिंह
aged 49 years, belonging to बिहार विधान सभा पटना
service and presently working as प्राध्यापक
give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	2 नंदा देवी	शिवम कुमार	शिवम कुमार	सोनाल 2 मं देवी
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	5,000/-	2,000/-	3,000/-	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	23429/- संलग्न LIC S.B.I 11,000	16736 प्रसाद LIC	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	मोटर (नं. 2) मोटर ऑडी कॉल	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	सोना 15 ग्राम 69,000/- माफ 100 ग्राम	50 ग्राम सोना 3,00,000/-	NIL	NIL	सोना 10 ग्राम 40,000/-
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

एमीन प्रसाद

B. Details of Immovable assets
 [Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

	Self	Spouse	Dependant-1	Dependant-2	Dependant- Etc. Name
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Details of Immovable assets
[Note: Properties in joint ownership indicating the extent of joint ownership will

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-
[Note : Please give separate details for each item]

9
50127 4116

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMDPP 7829F	NIA
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BAL-1099

Gender :- M (M/F)

Date of Birth :- 20 01 1972 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BALS- SERVEC
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- बलसोर

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature दीपक कुमार

Name of Employee: दीपक कुमार

Place: बलसोर

Designation: मार्ग

Date: 3.2.2021

Department: विद्युत निगम

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.